NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ramakishnan Viraraghonom Sisaltyagerneth 12. UIDHTA SHANKAR

Coursel for Petitiones

DOU for RESPONDENTS R. VIOTE

ORDER

Shri Sathya Ganesh, representing counsel for petitioner present. Shri R Vidhya Shankar, counsel for R1 to R3 & R5 present. Counsel for respondents insisted on hearing of CA-3/2014 urgently. Both the counsels are directed to argue in CA-3/2014 and CA-1/2014 & CA-2/2014 filed by the petitioner. Time extended at request. Put up on 01.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)